

PATNA HIGH COURT

NOTICE

In response to the Court's Notice dated 04.03.2015 displayed on the official website of the Court, the following candidates who have either sent clarification and/or have forwarded scanned copy of their Enrolment Certificate with regard to their date of enrolment as an Advocate are provisionally allowed to appear in the Preliminary Examination for recruitment to the post of District Judge (Entry Level), Direct from Bar, 2015 scheduled to be held on 22.03.2015 (Sunday) and accordingly their Admit Cards are being uploaded on the website of the Court.

Sl.No.	Registration Number	Applicant Name	Surname
1	2015101622	KUSH KUMAR	PANDEY
2	2015102466	HARINATH	TIWARI
3	2015103167	ANAND	DWIVEDI
4	2015103741	MANOJ KUMAR	SINGH
5	2015104240	LALIT	JHA
6	2015104500	SUDHIR KUMAR	UPADHYAY
7	2015104896	FAROOK AHMED	
8	2015105819	INDRADEO KUMAR	SINGH
9	2015106683	NAUSHAD	EQBAL
10	2015108366	SURENDRA	PRASAD
11	2015109142	DEEPAK	SHARMA

By order of the Court

Deushik
13/3/15

Registrar (Appointment)

Patna High Court, Patna.

Dated : 13.03.2015